

ORISSA HIGH COURT

FILING REPORT AS ON :16/04/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
1	BLAPL/0002709/2020	SURESH SAHU VS STATE OF ODISHA	ANIRUDHA DAS VS	PAIKMAL /170 /2019 () //
2	BLAPL/0002710/2020	JOGESWAR BEHERA VS STATE OF ODISHA	ANIRUDHA DAS VS	PAIKMAL /170 /2019 () //
3	BLAPL/0002711/2020	DILLIP KAR VS STATE OF ODISHA	ANIRUDHA DAS VS	DHENKANAL TOWN /56 /2017 () //
4	BLAPL/0002712/2020	TITO @ SAYED USMAN ALI VS STATE OF ODISHA	DEEPAK KUMAR SAHOO VS	MARSHAGHAI /258 /2013 () //
5	BLAPL/0002713/2020	TITO @ SAYED USMAN ALI VS STATE OF ODISHA	DEEPAK KUMAR SAHOO VS	KENDRAPARA /99 /2018 () //
6	BLAPL/0002714/2020	TITO @ SAYED USMAN ALI VS STATE OF ODISHA	DEEPAK KUMAR SAHOO VS	MARSHAGHAI /92 /2015 () //
7	BLAPL/0002715/2020	SURYAMANI SAHOO VS STATE OF ODISHA	ASIT KUMAR JENA VS	DHARMASALA /88 /2020 () //
8	BLAPL/0002716/2020	PRAKASH CHAND VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	MATHILI /21 /2020 () //
9	BLAPL/0002717/2020	NARAYAN JENA VS STATE OF ODISHA	KISHORE KU MISHRA VS	//0 () //
10	CRLA/0000252/2020	MADHAB HANTAL VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	MATHILI /06 /2018 A.D.J.,MALKANGIRI(Malkangiri *) TR/0000009/2018
11	RSA/0000122/2020	B.S.E.,ODISHA VS N. DHANALAXMI	S.S.RAO VS	// A.D.J.,BHUBANESWAR(Khordha *) RFA/0000112/2016

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12	WP(C)/0011176/2020	RUDRA PRASANNA SAHU VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	// 0 //
13	WP(C)/0011177/2020	BHARAT SAGAR CHHATAR VS COMMISSIONER-CUM-SECRETARY TO GOVT.	SUSHANTA KUMAR JOSHI VS	// 0 //
14	WP(C)/0011178/2020	M/S. THINK ROOF INFRA PVT.LTD. VS COLLECTOR, KHORDHA	PRASANTA KUMAR NANDA VS	// 0 //
15	WP(C)/0011179/2020	GODABARISH KARAN VS ORIENTAL BANK OF COMMERCE	KARUNAKAR GAYA VS	// 0 //
16	WP(C)/0011180/2020	VEDANTA LTD. VS MAHANADI COALFIELDS LTD.	PRASHANTA KUMAR NAYAK VS	// 0 //
17	WP(C)/0011181/2020	PRASANTA KUMAR BISWAL VS STATE OF ODISHA	NIRANJAN SINGH (1) VS	// 0 //
18	WP(C)/0011182/2020	JYOTSNAMAYEE DAS VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	// 0 //
19	ABLAPL/0004371/2020	UMESH CHANDRA SAHOO VS STATE OF ODISHA	ANIRUDHA DAS VS	TALCHER TOWN /127 /2020 0 //
20	ABLAPL/0004372/2020	ANIL KUMAR SAHOO VS STATE OF ODISHA	ANIRUDHA DAS VS	TALCHER TOWN /127 /2020 0 //
21	ABLAPL/0004373/2020	DIPUNI MUDULI VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	ITAMATI /18 /2020 0 //
22	ABLAPL/0004374/2020	RAMA CHANDRA BISWAL VS STATE OF ODISHA	S.K.DWIBEDI VS	KANKADAHAD /62 /2018 0 //
23	ABLAPL/0004375/2020	PRAMOD KUMAR DAS	BIKRAM CHANDRA GHADEI	BALASORE SADAR /88 /2020

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		VS	VS	()
24	ABLAPL/0004376/2020	STATE OF ODISHA LAXMAN MUDULI	SURYAKANTA DWIBEDI	// ITAMATI /18 /2020
		VS	VS	()
25	ABLAPL/0004377/2020	STATE OF ODISHA MANAS RANJAN SAMANTARAY	DEEPAK KUMAR SAHOO	// KUJANGA /86 /2020
		VS	VS	()
26	ABLAPL/0004378/2020	STATE OF ODISHA RADHAKANTA MOHANTY	DEEPAK KUMAR SAHOO	// KENDRAPARA /52 /2020
		VS	VS	()
27	ABLAPL/0004379/2020	STATE OF ODISHA BALA BISHNU CHARAN MALLIK	DEEPAK KUMAR SAHOO	// NIKIRAI /39 /2020
		VS	VS	()
28	ABLAPL/0004380/2020	STATE OF ODISHA SK IMTIYAN UDDIN	DEEPAK KUMAR SAHOO	// KENDRAPARA /53 /2020
		VS	VS	()
29	ABLAPL/0004381/2020	STATE OF ODISHA ANITA MOHAPATRA	AMULYA RATNA PANDA	// RUPSA /35 /2020
		VS	VS	()
30	ABLAPL/0004382/2020	STATE OF ODISHA BINSEN JOSEPH @ BINU	AMULYA RATNA PANDA	// BALASORE TOWN /64 /2020
		VS	VS	()
31	ABLAPL/0004383/2020	STATE OF ODISHA JANMAJAYA SAHANI	AMULYA RATNA PANDA	// BARI /34 /2020
		VS	VS	()
32	ABLAPL/0004384/2020	STATE OF ODISHA BIBHUTI BHUSAN PADHI	S.K BHANJADEO	// BANAPUR P.S. /82 /2020
		VS	VS	()
33	ABLAPL/0004385/2020	STATE OF ODISHA KAILASH CHANDRA NAHAK	S.K.BHANJADEO	// GANJAM PS /35 /2020
		VS	VS	()
34	ABLAPL/0004386/2020	STATE OF ODISHA KUMUDINI MISHRA	PRADEEP KUMAR KHUNTIA	// JODAPADAR /51 /2020
		VS	VS	()

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35	ABLAPL/0004387/2020	STATE OF ODISHA HEMALATA BARIK VS	B.S.RAYAGURU VS	// /42 /2020 ()
36	ABLAPL/0004388/2020	STATE OF ODISHA KANCHANA JENA VS	B.S.RAYAGURU VS	// /42 /2020 ()
37	ABLAPL/0004389/2020	STATE OF ODISHA GATIKRUSHNA MAHANTA VS	ASIT KUMAR JENA VS	// /47 /2020 ()
38	ABLAPL/0004390/2020	STATE OF ODISHA KUMARI RANJULATA NAYAK VS	J.N.PANDA VS	// NAIKANI-DIHI /31 /2020 ()
39	ABLAPL/0004391/2020	STATE OF ODISHA KIRTAN BEHERA VS	J.N.PANDA VS	// BASUDEVPUR /58 /2020 ()
40	ABLAPL/0004392/2020	STATE OF ODISHA JIBARDHAN MEHER VS	B.SAHOO VS	// SAMBALPUR CYBER /78 /2019 ()
41	ABLAPL/0004393/2020	STATE OF ODISHA(VIG.) KANHU CHARAN DAS @ KAHNU CHARAN DAS VS	J.N.PANDA VS	// BHAWANIPATNA SADAR /86 /2020 ()
42	ABLAPL/0004394/2020	STATE OF ODISHA SAMBHUNATH ROUT VS	RAJIB LOCHAN PATTNAIK VS	// SINGLA /50 /2020 ()
43	ABLAPL/0004395/2020	STATE OF ODISHA MAMATA PATRA VS	RAJIB LOCHAN PATTNAIK VS	// BALIAPAL /64 /2020 ()
44	ABLAPL/0004396/2020	STATE OF ODISHA SANJIB KUMAR PAL VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	// JALESWAR /157 /2019 () //

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MISC CASES FILED on :16/04/2020

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	9/2020 SAO/7/2010	MARKANDA SAHU-MP	TRILOCHAN NANDA
2	10/2020 SAO/7/2010	MARKANDA SAHU-MP	TRILOCHAN NANDA
3	31/2020 JCRLA/10/2016	SEBATI SAHU-MP	M/S.
4	223/2020 RSA/98/2010	MARKANDA SAHU-MP	TRILOCHAN NANDA
5	224/2020 RSA/98/2010	MARKANDA SAHU-MP	TRILOCHAN NANDA
6	225/2020 RSA/122/2020	B.S.E.,ODISHA-MP	S.S.RAO
7	226/2020 RSA/122/2020	B.S.E.,ODISHA-MP	S.S.RAO
8	278/2020 BLAPL/1520/2020	TEJARAJ MEHER-MP	ANIRUDHA DAS
9	279/2020 BLAPL/2345/2020	SUKANTA BARIK-MP	DEEPAK KUMAR SAHOO
10	280/2020 BLAPL/6735/2019	NAYAKAM TILU SIDA-MP	M/S.RAJIB LOCHAN PATTNAIK
11	558/2020 CRLA/252/2020	MADHAB HANTAL-MP	RAJIB LOCHAN PATTNAIK
12	559/2020 CRLA/252/2020	MADHAB HANTAL-MP	RAJIB LOCHAN PATTNAIK
13	560/2020 CRLA/252/2020	MADHAB HANTAL-MP	RAJIB LOCHAN PATTNAIK
14	5059/2020 WP(C)/11177/2020	BHARAT SAGAR CHHATAR-MP	SUSHANTA KUMAR JOSHI
15	5060/2020 WP(C)/5995/2019	MAMATA SAMANTRAY-MP	M/S.SUJATA JENA
16	5061/2020 WP(C)/5995/2019	MAMATA SAMANTRAY-MP	M/S.SUJATA JENA
17	5063/2020 WP(C)/11179/2020	GODABARISH KARAN-MP	KARUNAKAR GAYA
18	5064/2020 WP(C)/10488/2020	PUNYAPRAVA DASH-MP	N.K.SAHU
19	411/2020 ABLAPL/20176/2017	PRATIBHA BARIK@PRATIMA BARIK-MP	RAJIB LOCHAN PATTNAIK
20	412/2020 ABLAPL/20148/2017	MAMATA SAHOO-MP	RAJIB LOCHAN PATTNAIK
21	5062/2020 WP(C)/10321/2020	GODABARISH KARAN-MP	